4040 (+240)

(vii)

Other assets such as values

of claims / interests

-NIL-

Declaration of Assets and Liabilities

Year 2023-24 I, PULKIT son/daughter/wife of VEER SINGH aged . 29 years, belonging to BIHAR VIDHAN SABHA, SECRETARIAT service and presently working as REPORTER give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*: Details of movable assets C. (Assets in joint name indication the extent of joint ownership will also have to be given) Description Sr. Self Spouse Dependant-2 Dependant-1 Dependant-3 No. Name(S) Name (son) Name Name (Jyoti Kumari) Nishchay Kumar (i) Cash 5,000/-15,000/-(ii) Deposits in Banks, SBI- 33,820/-1.5 lakh F.D. Saving Account in Indian Financial UCO - 1475/-Overseas Bank Institutions -NIL--NIL--NIL-Saving Account And Non-Banking **Financial** Companies 2291 18/02/24 Bonds, Debenture -NIL--NIL--NIL--NIL--NILand Shares in companies Other (1) SBI PPFfinancial 2,74,497 /institutions, (2) NPS Tier- II-NSS, Postal -NIL--NIL--NIL--NIL-1000/-Saving, LIC, Polices, etc (v) Motor Hero Splendor Vehicles -NIL--NIL--NIL--NIL-Plus Xtec (details of BR01HG1676 make, etc.) (vi) Jewellery 100 gm gold 50 gm gold (give details Value-Value-5,25,000/of weight and -NIL--NIL--NIL-2,60,000/-500 gm silver value) (Approx) Value- 32,250/-(Approx)

> Note: Value of Bonds / shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

-NIL-

(your donny

-NIL-

-NIL-

-NIL-

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) (Jyoti Kumari)	Dependant-1 Name(son) Nishchay Kumar	Dependant-2 Name	Dependant-3 Name
(i)	Agriculture Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	NIL-	-NIL-
(ii)	Non-Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	House / Apartments, etcLocation(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Other (such as interest in property)	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on 31.01.2024
(a)	(i) Loans from Banks	SBI Personal loan - 9,60,000	6,63,084/-
	(ii) Loans from financial institutions	-NIL-	-NIL-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-NIL-	-NIL-

Grow & Josepory

	(b) dues to departments dealing with supply of water	-NIL-	-NIL-	
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-	
	(d) dues to departments dealing with telephones	-NIL-	-NIL-	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	-NIL-	
	(f) Other dues, if any	-NIL-	-NIL-	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.Y 2023-24 Total Income tax - 95,378/- Pan - EPMPP1770P	-NIL-	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-NIL-	-NIL-	
	(iii) Sales Tax [Only in case of proprietary business]	-NIL-	-NIL-	
	(iv) Property Tax	-NIL-	-NIL-	

Personal Detail C. GPF/CPF/PRAN No. 110114960634 Gender (M/F)M Date of Birth (DD/MM/YYYY) 9 4 4 9 Class/Group (A/B/C) В Cadre REPORTING, BIHAR VIDHAN SABHA SECRETARIAT (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District SONIPAT (HARYANA) I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Uround Signature: Name of Employee: PULKIT

Designation: REPORTER

Place: PATNA Designation: REPORTER

Date 05-02-2024 Department: BIHAR VIDHAN SABHA,

SECRETARIAT

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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